

**GOVERNMENT OF INDIA  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
LOK SABHA  
UNSTARRED QUESTION NO. 841  
TO BE ANSWERED ON JULY 24, 2025**

**BENEFICIARIES UNDER PMAY-U AND PM SVANIDHI IN CUTTACK**

**NO. 841.                SHRI BHARTRUHARI MAHTAB:**

**Will the Minister of HOUSING AND URBAN AFFAIRS be pleased to state:**

- (a) the number of beneficiaries under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme in Cuttack city and other urban areas of Cuttack district;**
- (b) the total allocation and utilisation of funds under these schemes in the said district; and**
- (c) whether the Government is planning any Smart City components or urban transport projects specifically for Cuttack and if so, the details thereof?**

**ANSWER  
THE MINISTER OF STATE IN THE  
MINISTRY OF HOUSING AND URBAN AFFAIRS  
(SHRI TOKHAN SAHU)**

- (a) The number of beneficiaries under Pradhan Mantri Awas Yojana-Urban (PMAY-U) and PM Street Vendor's AtmaNirbhar Nidhi (PM SVANidhi) scheme in Cuttack city and other urban areas of Cuttack district are given below:**

**...2/-**

**PMAY-U:**

<b>Sr. No.</b>	<b>Particulars</b>	<b>Cuttack District</b>	<b>Cuttack City</b>
<b>1</b>	<b>Houses Sanctioned (Nos)</b>	<b>12,296</b>	<b>7,140</b>
<b>2</b>	<b>Houses Grounded for Construction (Nos)</b>	<b>10,722</b>	<b>6,107</b>
<b>3</b>	<b>Constructions of Houses Completed (Nos)</b>	<b>9,728</b>	<b>5,579</b>
<b>4</b>	<b>Central Assistance Sanctioned (₹ in Cr.)</b>	<b>188.53</b>	<b>110.24</b>
<b>5</b>	<b>Central Assistance Released (₹ in Cr.)</b>	<b>142.30</b>	<b>82.32</b>

**PMSVANidhi:**

<b>S. No.</b>	<b>ULB Name</b>	<b>No. of Beneficiaries</b>	<b>Total Loans Disbursed</b>
<b>1</b>	<b>Cuttack Municipal Corporation</b>	<b>5,852</b>	<b>10,070</b>
<b>2</b>	<b>Athagad Notified Area Council</b>	<b>281</b>	<b>388</b>
<b>3</b>	<b>Banki Notified Area Council</b>	<b>175</b>	<b>289</b>
<b>4</b>	<b>Choudwar Municipality</b>	<b>159</b>	<b>238</b>

**(b) The Central Government approves the State Plans and provides the Central Assistance (CA) to the States. The projects are selected, designed, approved and executed by the States/UTs and the cities. The State Governments release funds to the cities/districts. Further, PM SVANidhi is a Central Sector Scheme. Loans are disbursed by the Lending Institutions under the scheme and no fund is released to the State Governments/UTs/Districts.**

**(c) Smart Cities Mission has ended on 31.03.2025. Under the PM-eBus Sewa Scheme, 400 e-buses have been sanctioned for the State of Odisha including 100 e-buses for Cuttack and 1st Tranche of Rs. 47.72 Cr. have been released to Odisha including Rs. 10.52 Cr for Cuttack for the development of associated infrastructure.**

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